1	2	3	4
Meghalaya	1056	1056	1056
Mizoram	408	402	367
Nagaland	694	693	694
Odisha	6743	6797	6784
Punjab	4286	4219	4285
Rajasthan	25548	25542	25511
Sikkim	97	97	97
Tamil Nadu	8126	8120	8112
Telangana	State was constituted in June, 2014	6929	6877
Tripura	274	273	272
Uttarakhand	1547	1550	1549
Uttar Pradesh	19075	18955	18939
West Bengal	5673	5662	5655
Andaman and Nicobar Islands	28	28	28
Chandigarh	1	1	1
Dadra and Nagar Haveli	24	24	24
Daman and Diu	3	3	3
Delhi	53	53	53
Lakshadweep	2	2	2
Puducherry	30	30	29
All India	182085	181850	181886

Written Ans. to Std. and ...

[11 February, 2019] ...the 8 February, 2019

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Source: Directorate of Economics And Statistics, Ministry of Agriculture and Farmers' Welfare.

Destruction of crops by abandoned cows and bulls

626. SHRIMATI SHANTA CHHETRI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government is aware that abandoned cows and bulls are destroying crops and is becoming a menace;

(b) if so, whether Government is taking any steps to secure and rescue these abandoned lots and provide them shelter; and

(c) if so, the measures taken so far along with the details thereof?

480 Written Ans. to Std. and... [RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ): (a) The abandoned cows and bulls may cause damage to the crops. As per the Department of Agriculture, Cooperation and Farmers Welfare there is no specific information available on this aspect.

(b) to (c) Animal Husbandry is State subject however, Ministry of Environment, Forest and Climate Change is implementing the Central Sector Scheme of 'Provision of Shelter House for looking after the animals in distress' through the Animal Welfare Board of India for establishment and maintenance of shelter houses for care and protection of uncared animals. Under the scheme financial assistance is provided to NGOs/AWOs for establishment and maintenance of shelter houses and the maximum entitlement of grant is ₹ 25.00 lakhs (including 10% share of AWO) for the construction of Shelter House project consisting of Boundary Wall, In-house Dispensary, Shelters, Water tanks, Drains, Contingency expenses and cost of Medical Equipments.

Department of Animal Husbandry, Dairying and Fisheries has been implementing Rashtriya Gokul Mission with the aim of development and conservation of indigenous breeds. Under the mission along with various major components and activities assistance has been released to the States for establishment of Gokul Grams as per norms of the scheme which include development and conservation of indigenous breeds including 40% unproductive animals. Under RGM sex sorted semen production facility is being created at 10 'A' graded semen stations so far 3 projects (Uttarakhand, Madhya Pradesh and Maharashtra) has been sanctioned and sex sorted semen production has been started in Maharashtra from 15th October, 2018. Use of sex sorted semen will limit male population and thereby limiting stray cattle population.

Full implementation of Swaminathan Commission Report

627. SHRI JOSE K. MANI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that inspite of rise in MSP, the national average prices for the month of October, according to the Government's own price information network Agmarknet have actually been below the official MSP for 14 of the 20 crops;

(b) whether it is also a fact that the MSP set by Government is not being released to the farmers in some States; and

(c) by when Government plans to implement fully the recommendations of Swaminathan Commission Report on MSP for farmers?